

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 317 of 2013**

**Dated : 29<sup>th</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s T.S. Alloys Ltd.**

**.... Appellant(s)**

**Versus**

**Odisha Electricity Regulatory  
Commission & Ors.**

**.... Respondent(s)**

**Counsel for the Appellant(s) :**

**Mr. Ashok Kr. Parija, Sr. Adv.  
Mr. R.M. Patnaik  
Mr. P.P. Mohanty**

**Counsel for the Respondents:**

**Mr. Rutwik Panda for R-1  
Mr. Raj Kumar Mehta  
Mr. Elangbam P.S.  
Ms. Ishita**

**ORDER**

At the request of the Learned Counsel for the parties, post the matter for further hearing on **12.5.2014**.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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